

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 29/(MAH)/2014  
CA No.

CORAM:


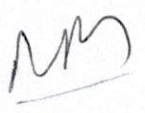
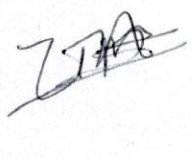
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES: M/s. Firstcorp International Ltd.  
V/s.  
M/s. Transchem Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
3 & 4	BHARAT MERCHANT	ADVOCATE for Respondent (Transchem Ltd)	
3 & 4	Neeraj Merchant.	for Respondent	
3 & 4	Hrush Meghani Zal Anshyarjina i/b Thekadas Madgarka	for Respondent	

**Common Order**

**Co. Appeal No. 21/59(4)/CLB/MB/MAH/2014**

**CP No. 29/397-398/CLB/MB/MAH/2014**

At request of the parties, list this matter for hearing on 17.1.2017.

sd/-

**B.S.V. PRAKĀSH KUMAR**  
**Member (Judicial)**

sd/-

**V. NALLASENAPATHY**  
**Member (Technical)**